

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CA No. 207/C-II/2017 in
CP No. 88(ND)/2014

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
29.01.2018**

NAME OF THE COMPANY : Jubilant Infraconpvt. Ltd.

SECTION OF THE COMPANIES ACT : 397/398


S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner (s) : Mr. Adarsh Chamoli, Advocates

For the Respondent (s) : Mr. Kaushik Poddar and Mr. Gautam Singh,
Advocates

ORDER

This Bench is apprised of the fact that the order directing payment has been stayed by the Hon'ble NCLAT. Renotify this case on 19th March, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)